

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.438/93

Wednesday, this the 8th day of June, 1994

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

CP Jayanarayanan, Inspector of Income Tax,
O/o Asst Commissioner of Income Tax, Division II,
Popular Building, Calicut.

....Applicant

By Advocate Shri P Raghunath.

Vs.

1. Union of India represented by Secretary,
Ministry of Finance, Department of Revenue,
New Delhi.
2. The Secretary, Central Board of Direct Taxes,
Ministry of Finance, New Delhi.
3. The Chief Commissioner of Income Tax,
Central Revenue Building, IS Press Road,
Ernakulam, Cochin--682 018.
4. The Commissioner of Income Tax,
Central Revenue Building, IS Press Road,
Ernakulam, Cochin--682 018.
5. K Venugopal, Inspector of Income Tax,
O/o Asst Director of Income Tax (Investigation),
Cheeran's Building, Ponkunnam.
6. K Gopalakrishna Pillai, Inspector of Income Tax,
O/o Deputy Director of Income Tax (Investigation),
Ernakulam.
7. PK Koshy, Inspector of Income Tax,
O/o Tax Recovery Officer, Quilon.
8. D Varghese, Inspector of Income Tax,
O/o Dy Commissioner of Income Tax (Asstm),
Special range II, CR Building, IS Press Road, Ernakulam.
9. L Krishna Murthy, Inspector of Income Tax,
Income Tax Office, Thiruvananthapuram.
10. S Abdul Kamal Nazar, Inspector of Income Tax,
Income Tax Office, Thiruvananthapuram.

....Respondents

R.1-4 by Shri S Krishnamurthy, Addl Central Govt Standing Counsel
R.5&6 by Advocate Shri K Ramakumar
R.7&9 by Advocate Shri KL Narasimhan
R.8 by Advocate Shri MR Rajendran Nair

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to withdraw the application.

2. Leave is granted and the application is dismissed as withdrawn, without expressing any opinion on the merits. No costs.

Dated the 8th June, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN